

JUDGMENTS FOR THE MONTH OF AUGUST, 2016

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	1 st	CRL.A(J) 120/2013	BABUL DEB VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
2	1 st	CRL.A(J) 143/2013	KAMESWAR NATH VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
3	1 st	I.A. 1689/2015	BASER ALI KHAN VS THE STATE OF ASSAM & ANR	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
4	1 st	I.A.(Civil) 7/2016	M/S KOHIMA ENTERPRISE & ANR. VS SMTI. RUPLEKHA BORA & 3 ORS	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
5	1 st	I.A.(CrI.) 178/2016	STATE REPRESENTED BY NIA VS ASEM IBOTOMBI SINGH	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
6	1 st	WA 154/2016	PRADIP KUMAR DAS VS HINDUSTAN PAPER CORPORATION LTD & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
7	1 st	WA 246/2016	BOLIN CHETIA VS PUNJAB NATIONAL BANK & ANR	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
8	1 st	WA 248/2016	SRI UPEN CHOUDHURY & 3 ORS VS STATE OF ASSAM & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
9	1 st	WA 258/2016	GUWAHATI MUNICIPAL CORPORATION & ANR VS ASSAM MEDICINE DEALERS ASSOCIATION & 2 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
10	2 nd	CrI.A. 100/2012	PRANAB NATH VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
11	2 nd	CrI.M.C. 523/2012	PRANAB NATH VS THE STATE OF ASSAM		HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY

12	2 nd	CRL.A(J) 121/2014	MUNNA KARMAKAR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
13	2 nd	CRL.A(J) 125/2014	BIRU DUWARAH VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
14	2 nd	Crl.A. 167/2014	SUKUL DAS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
15	2 nd	MC 222/2014	JITU SARMA VS THE STATE OF ASSAM & 6 ORS		HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
16	2 nd	WP(C) 208/2015	SONESWAR DEKA VS THE STATE OF ASSAM AND 4 ORS	Date of birth with respect to State Govt Employees	HON'BLE MR. JUSTICE MANOJIT BHUYAN
17	2 nd	WP(C) 3696/2015	BIRENDRA RAJBANGSHI VS THE STATE OF ASSAM AND 5 ORS	Retirement benefits with respect to State Govt Employees	HON'BLE MR. JUSTICE MANOJIT BHUYAN
18	2 nd	I.A.(Civil) 837/2016	NECEM CEMENTS LTD. & ANR VS THE STATE OF ASSAM & 9 ORS	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
19	3 rd	CRL.A(J) 13/2011	JITU PEGU @ DILIP VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
20	3 rd	CRL.A(J) 1/2013	SRI THANESWAR HAZARIKA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
21	3 rd	CRL.A(J) 11/2013	SRI RANJIT DAS VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
22	3 rd	CRL.A(J) 37/2013	SRI HEMANTA GOGOI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
23	3 rd	CRL.A(J) 66/2013	BIJOY BARUAH VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
24	3 rd	PIL 53/2014	JAYANTA DUARAH VS THE STATE OF ASSAM & 7 ORS	Public Interest Litigations	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN

25	3 rd	WP(C) 7595/2015	SMT. RITA RABI DAS VS THE STATE OF ASSAM AND 5 ORS	Army & Police Action	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
26	4 th	RFA 27/2004	HUMANOID LABORATORY AND ORS VS THE STATE OF ASSAM AND ORS	Appeals against Original Decrees	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
27	4 th	Crl.Rev.P. 454/2006	SRI JIBAN GOGOI VS THE STATE OF ASSAM	Criminal Revisions in respect of orders passed in cases	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
28	4 th	WP(C) 5791/2007	ALL ASSAM MODERN CHAKKI MILL ASSOCIATION & ANR VS THE STATE OF ASSAM AND ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
29	4 th	CRL.A(J) 119/2012	SRI BINUD BIKASH SAIKIA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
30	4 th	Crl.A. 276/2012	SMT. MINATI BORAH GOGOI VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
31	4 th	Crl.Pet. 676/2014	NUR UDDIN & 3 ORS VS THE STATE OF ASSAM AND ANR	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
32	4 th	WP(C) 4325/2014	RABIN DEKA @ RABIN CHANDRA DEKA VS THE STATE OF ASSAM & 2 ORS	Promotion with respect to State Govt Employees.	HON'BLE MR. JUSTICE MANOJIT BHUYAN
33	4 th	I.A. 2397/2015	SRI BISWAJIT SENGUPTA VS THE STATE OF ASSAM & ANR	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
34	4 th	I.A. 1153/2016	MOTIUR RAHMAN & 2 ORS VS THE STATE OF ASSAM & ANR	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
35	4 th	I.A. 1154/2016	SULTAN MAHMUD @ SULTAN @ SULTAN MAMUD VS THE STATE OF ASSAM & ANR	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
36	4 th	WA 251/2016	SHAMSUL HOQUE HAZARI VS THE UNION OF INDIA & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
37	5 th	CRL.A(J) 124/2013	SATYA BAWRI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY

38	5 th	PIL 86/2013	PARAGMONI KAKATI VS THE STATE OF ASSAM AND 2 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
39	5 th	WP(C) 1693/2014	S.S. ROAD HAWKERS ASSOCIATION VS THE STATE OF ASSAM AND 5 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE THE CHIEF JUSTICE AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
40	5 th	PIL 112/2015	WAHID MARKET KAMARPATY UNNAYAN COMMITTEE VS THE STATE OF ASSAM AND 6 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
41	5 th	WP(C) 2801/2015	S.S. ROAD HAWKERS ASSOCIATION VS THE STATE OF ASSAM AND 5 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE THE CHIEF JUSTICE AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
42	5 th	I.A.(CrI.) 85/2016	SRI KAJOL CHAKRABORTY VS THE STATE OF ASSAM & ANR	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
43	5 th	MC 210/2016	MOUSHUMI ROY VS THE GAUHATI UNIVERSITY & 3 ORS		HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
44	8 th	CRL.A(J) 70/2013	NARESH BORAH VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR.AJIT SINGH HON'BLE MR. JUSTICE N.CHAUDHURY
45	8 th	CRL.A(J) 85/2013	SRI LALIT MAJHI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
46	8 th	CRL.A(J) 95/2013	PARESH KOYA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
47	8 th	I.A. 1267/2015	MD TAHIR ALI @ SUNU VS THE STATE OF ASSAM	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
48	8 th	I.A. 1484/2016	FR. THOMAS EKKA VS THE STATE OF ASSAM & ANR	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
49	8 th	WP(C) 3616/2016	GANESH LALUNG @ MANORANJAN BORO VS THE STATE OF ASSAM AND 3 ORS	Army & Police Action.	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
50	9 th	WP(C) 74/2010	M/S ASSAM OXYGEN PRIVATE LIMITED VS THE ASSAM FINANCIAL CORPORATION & ORS.	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
51	9 th	WP(C) 1991/2012	JAGJIT SINGH VS THE UNION OF INDIA & ORS	Major punishment with respect to Service of Local Bodies, Banks, State &	HON'BLE MR.JUSTICE MANOJIT BHUYAN

				Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	
52	9 th	CRL.A(J) 101/2014	SAWAN ROBIDAS VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
53	9 th	CRL.A(J) 110/2014	RANJIT MEDHI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
54	9 th	MC 3130/2014	SURAJIT GOGOI @ SHRI PUNA GOGOI VS THE UNION OF INDIA & ORS	Army & Police Action	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
55	9 th	WP(C) 2051/2014	RITA RANI DUSHAD VS THE STATE OF ASSAM AND 14 ORS	Other cases under the Panchayat Acts	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
56	9 th	CRL.A(J) 43/2015	GOBIN HAZARIKA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
57	9 th	CRL.A(J) 55/2015	BIKASH SARKAR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
58	9 th	WP(C) 1511/2015	PRABIN KUMAR BARUAH VS THE ASSAM CO-OPERATIVE APEX BANK LTD. & 2 ORS.	Retirement benefits with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE MANOJIT BHUYAN
59	10 th	CrI.A. 106/2007	MD. ABEDUR RAHMAN VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
60	11 th	CRL.A(J) 112/2014	AHIZAL HAQUE VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
61	11 th	WP(C) 3032/2014	MD. INTAZ ALI VS THE STATE OF ASSAM AND 12 ORS	Other cases under the Panchayat Acts	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
62	11 th	I.A.(CrI.) 66/2016	MD ABDUL ROUF @ KAILA VS STATE OF ASSAM & ANR	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY

63	11 th	PIL 54/2016	MISS MONJULI DEV VS THE UNION OF INDIA & 4 ORS.	Public Interest Litigations	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
64	11 th	WA 186/2016	DR RAJENDRA NATH BORPUZARI & ANR VS THE STATE OF ASSAM & 9 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE N.CHAUDHURY
65	12 th	Review.Pet. 74/2006	UNION OF INDIA VS PH NILA CH. SHARMA & ORS	Review Applications In Civil Rule	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
66	12 th	WP(C) 4179/2009	MD ISHAQUE ALI & ORS VS THE STATE OF ASSAM AND ORS	Eviction from land	HON'BLE MR JUSTICE HRISHIKESH ROY HON'BLE MR JUSTICE PARAN KUMAR PHUKAN
67	12 th	WP(C) 4250/2009	DEBEN DAS & ORS. VS THE STATE OF ASSAM AND ORS	Eviction from land	HON'BLE MR JUSTICE HRISHIKESH ROY HON'BLE MR JUSTICE PARAN KUMAR PHUKAN
68	12 th	WP(C) 4251/2009	RISHI DEV RAI & ANR. VS THE STATE OF ASSAM AND ORS	Eviction from land	HON'BLE MR JUSTICE HRISHIKESH ROY HON'BLE MR JUSTICE PARAN KUMAR PHUKAN
69	12 th	WP(C) 4252/2009	RAJ KISHORE RAY VS THE STATE OF ASSAM AND ORS	Eviction from land	HON'BLE MR JUSTICE HRISHIKESH ROY HON'BLE MR JUSTICE PARAN KUMAR PHUKAN
70	12 th	CRL.A(J) 22/2013	MD JAHARUL HAQUE VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
71	12 th	CRL.A(J) 103/2013	SRI SUTNAI BHUI @ PUNYA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
72	12 th	CRL.A(J) 142/2013	NARAYAN KALITA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
73	12 th	CRL.A(J) 117/2014	JANMAYJOY BORO VS THE STATE OF ASSAM	Bail Application Under section 439 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
74	12 th	WP(C) 6846/2014	FORCE NO. CONSTABLE 01SF0817766 ANANDA CHANDRA ROY VS THE UNION OF INDIA & 4 ORS	Other service matters with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory	HON'BLE MR. JUSTICE MANOJIT BHUYAN

				Bodies and Universities and Institutions	
75	12 th	CRL.A(J) 12/2015	LAKHIRAM GARH VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
76	12 th	Crl.A. 334/2015	MD ZIAUR RAHMAN @ JIAUR RAHMAN @ JAIBUR RAHMAN VS THE STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
77	12 th	Crl.Pet. 90/2016	XXX XXX XXX VS IN RE :- THE STATE OF ASSAM AND ANR	Criminal Revisions for quashing of criminal proceeding	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
78	12 th	Crl.Pet. 543/2016	XXX XXX XXX VS IN RE :- THE STATE OF ASSAM & ANR.	Criminal Revisions for quashing of criminal proceeding	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
79	16 th	RSA 170/2004	BADRINATH ROY VS BALI RAM KKOIRI AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
80	16 th	WP(C) 3307/2005	INTAJUR RAHMAN LASKAR VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE SUMAN SHYAM
81	16 th	WP(C) 6498/2010	BHARAT SANCHAR NIGAM LIMITED & 5 ORS VS ISHWARI PRASAD SARMA & 22 ORS	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE M.R. PATHAK
82	16 th	Crl.A. 40/2013	ARUN MANDAL & ANR VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
83	16 th	Review.Pet. 117/2014	ABU SHAMA & 4 ORS. VS STATE OF ASSAM & 6 ORS.	Review Applications In Civil Rule	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
84	16 th	WP(C) 5272/2014	BHARAT SANCHAR NIGAM LTD. (BSNL) VS AMBIKA BEZBARUAH & 7 ORS	Order of the Appellate or Revisional authority with respect to Service of Local	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE M.R. PATHAK

				Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	
85	16 th	WP(C) 1289/2015	SMTI JINUMONI SENAPOTI DAS VS THE SUPERINTENDENT OF POST OFFICES, TINSUKIA DIVISION & 3 ORS	Selection and appointment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE MANOJIT BHUYAN
86	16 th	I.A.(Crl.) 105/2016	MD. SARAFAT ALI VS THE STATE OF ASSAM & 3 ORS.	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
87	16 th	Review.Pet. 45/2016	NO 11 (A) & 2 UPPER PART BRAHMAPUTRA FISHERY COOPERATIVE SOCIETY LIMITED & 4 ORS VS THE STATE OF ASSAM & 3 ORS	Other Review Applications	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
88	16 th	WA 63/2016	M/S DHUBRI BAZAR MACH BECHA KINA SAMABAI SAMITY LTD VS THE STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
89	16 th	WA 64/2016	M/S DHUBRI BAZAR MACH BECHA KINA SAMABAI SAMITY LTD VS THE STATE OF ASSAM & 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
90	17 th	CRL.A(J) 95/2014	SONTESH GOSAI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
91	17 th	WP(C) 6717/2015	RABINDRA NATH BARMAN VS THE GAUHATI HIGH COURT & ANR.	Disciplinary and enquiry proceedings with respect to State Govt Employees	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
92	17 th	I.A.(Civil) 432/2016	MD. KHALILUR RAHMAN & 4 ORS VS THE ASSAM BOARD OF REVENUE & 13 ORS	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
93	17 th	I.A.(Civil) 433/2016	MD. KHALILUR RAHMAN & 4 ORS VS THE ASSAM BOARD OF REVENUE & 13 ORS	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY

94	18 th	CRL.A(J) 4/2013	BASANTA BORO @ BONDA BORO & ANR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
95	18 th	CRP 216/2014	THE FEDERAL BANK LTD. VS MAHENDRA KUMAR CHOUKHANY AND 7 ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE SUMAN SHYAM
96	18 th	CRP 220/2014	THE FEDERAL BANK LTD. VS BAJRANG TEA MANUFACTURING CO. [P] LTD.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE SUMAN SHYAM
97	18 th	CRL.A(J) 59/2015	BHABA KT. YEIN VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
98	18 th	CRP 162/2016	PRITPAL SINGH VS MUSTT. NUR NAHAR BEGUM & 2 ORS	Contempt Petition (Civil)	THE HON'BLE MR. JUSTICE SUMAN SHYAM
99	18 th	WA 308/2016	SMT JAYSHREE KHERSA VS ALL ASSAM FOREST PROTECTION FORCE EMPLOYEES ASSOCIATION & 10 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE M.R. PATHAK
100	19 th	CRL.A(J) 100/2013	MD ANOWAR HUSSAIN VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
101	19 th	CRL.A(J) 32/2014	PRAFULLA CHETRY VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
102	19 th	Crl.A. 252/2014	ALTAF HUSSAIN KHAN VS JEHIR CHOUDHURY @ JEKU & 8 ORS	Appeals against acquittal	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
103	19 th	WP(C) 1395/2015	DR. LOHIT KUMAR KALITA VS THE STATE OF ASSAM AND 5 ORS	Promotion with respect to State Govt Employees	HON'BLE MR. JUSTICE MANOJIT BHUYAN
104	19 th	WP(C) 4598/2015	RAVINDER KUMAR DHARIWAL & ANR VS THE UNION OF INDIA & 3 ORS	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE MANOJIT BHUYAN
105	23 rd	WP(C) 2515/2010	SMTI DALIMI DAS & 2 ORS. VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE MANOJIT BHUYAN
106	23 rd	CRL.A(J) 70/2012	MD BABU ANCHARI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
107	23 rd	CRL.A(J) 71/2012	MD ANGOOR ALI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY

108	23 rd	CrI.A. 32/2013	KRIPAL BORAH VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
109	23 rd	WP(C) 5136/2015	SMT. REJIA PATIR VS THE STATE OF ASSAM & 12 ORS	No confidence motion passed by Panchayat	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
110	23 rd	WA 151/2016	THE ASSAM CO-OPERATIVE APEX BANK LTD. VS HEM CHANDRA CHUTIA	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
111	23 rd	WA 152/2016	HEM CHANDRA CHUTIA VS THE ASSAM CO-OPERATIVE APEX BANK LTD & ANR.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
112	23 rd	WA 274/2016	UNION OF INDIA & 2 ORS VS FEDERATION OF INDUSTRIES AND COMMERCE OF NORTH EASTERN REGION & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
113	24 th	WP(C) 1262/2013	GOPESH CH. SARMA VS THE STATE OF ASSAM AND 5 ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE MANOJIT BHUYAN
114	24 th	I.A. 2182/2015	SRI JATIN CHOUDHURY VS THE STATE OF ASSAM & ANR	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
115	24 th	I.A.(CrI.) 112/2016	MD JAKIR HUSSAIN VS THE STATE OF ASSAM & ANR	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
116	26 th	CRL.A(J) 93/2013	DHANANJOY RAJUWAR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
117	26 th	CRL.A(J) 138/2013	WAHAB ALI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
118	26 th	CrI.A. 359/2013	RAJIB DUTTA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
119	26 th	CRL.A(J) 54/2015	BIJOY SINGH VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
120	26 th	CrI.A. 52/2015	SRI CHAMPAK DAS VS THE STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY

121	26 th	Crl.A. 224/2015	SAMIR PAUL VS THE STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
122	26 th	I.A. 1538/2015	SRI KHIROD SAIKIA & ANR VS THE STATE OF ARUNACHAL PRADESH AND ORS	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
123	26 th	I.A.(Crl.) 182/2016	HARILAL BORO VS THE STATE OF ASSAM	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
124	29 th	CRL.A(J) 4/2012	SRI GANESH MORAN VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
125	29 th	Crl.Ref. 1/2016	XXX XXX XXX VS IN RE - THE STATE ASSAM	Criminal reference (Hills)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
126	30 th	Crl.A. 36/2013	AZIZUR RAHMAN VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
127	30 th	Crl.A. 43/2013	ABDUL BATEN VS THE STATE OF ASSAM AND 15 ORS	Appeals against acquittal	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
128	30 th	WA 49/2014	ASSAM KHADI AND VILLAGE INDUSTRIES BOARD VS MOHAR ALI AHMED	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
129	30 th	CRL.A(J) 57/2015	ASURUDDIN & 3 ORS VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
130	30 th	CRL.A(J) 118/2015	BISWAJIT KAPALI @ KUTON VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
131	31 st	WP(C) 6341/2014	SEWA ASHRAM GIRLS M.E. SCHOOL VS THE BODOLAND TERRITORIAL COUNCIL & 7 ORS	Permission for and Recognition of Schools and Colleges	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
132	31 st	WP(C) 4022/2015	RITESH KUMAR TIBREWALA VS THE STATE OF ASSAM AND 6 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
133	31 st	WP(C) 3440/2016	NITUL DAS VS THE STATE OF ASSAM AND 4 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI

134	31 st	WP(C) 3446/2016	CHAMPA LAL DAS VS THE STATE OF ASSAM AND 4 ORS	Settlement of Markets	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
135	31 st	WP(C) 3506/2016	SUCHITRA DAS VS THE STATE OF ASSAM AND 4 ORS	Other settlements relating to settlements made by the State Govt and Other Authorities	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
136	31 st	WP(C) 3777/2016	BIMAN SAIKIA VS THE STATE OF ASSAM AND 4 ORS	Award of contracts by the State or its instrumentalities	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
137	31 st	WP(C) 3866/2016	ACHURJYA MUKTIAR VS THE STATE OF ASSAM AND 4 ORS	Settlement of Markets	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
138	31 st	WP(C) 3902/2016	MD. MUKIBUR RAHMAN VS THE STATE OF ASSAM AND 4 ORS	Award of contracts by the State or its instrumentalities	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
139	31 st	WP(C) 3927/2016	SHRI JAYANTA SAIKIA VS THE STATE OF ASSAM AND 4 ORS	Other settlements relating to settlements made by the State Govt and Other Authorities	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
140	31 st	WP(C) 3930/2016	SHRI DIPAK SAIKIA VS THE STATE OF ASSAM AND 4 ORS	Settlement of Markets	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
141	31 st	WP(C) 3970/2016	NAND LAL GUPTA VS THE UNION OF INDIA & 8 ORS	Transfer with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE MANOJIT BHUYAN
142	31 st	WP(C) 4010/2016	SRI SUMADHUR SAIKIA VS THE STATE OF ASSAM AND 4 ORS	Award of contracts by the State or its instrumentalities	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
143	31 st	WP(C) 4213/2016	RELIANCE RETAIL LTD. & ANR. VS JORHAT MUNICIPAL BOARD & 4 ORS	License and Permissions	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI